GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION  

LOK SABHA  
UNSTARRED QUESTION NO.2464  
TO BE ANSWERED ON 16TH MARCH, 2022  

DUES PENDING FOR PADDY PROCUREMENT  

2464. SHRI KURUVA GORANTLA MADHAV:  
SHRI P.V. MIDHUN REDDY:  

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:  

(a) whether the Government is aware that there are dues pending to Andhra Pradesh (AP) for the procurement of paddy to the tune of Rs.1702.90 from 2013-14 to 2017-18;  

(b) if so, whether the utilization certificate from the Government of Andhra Pradesh has been received by the Government;  

(c) if so, whether there are any additional formalities pending from the side of the State due to which these dues are being withheld; and  

(d) if so, the time by which the Government intends to disburse these pending dues since the same is affecting the implementation of welfare programmes in Andhra Pradesh?  

ANSWER  
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)  

(a) to (d): The Provisional/Advance food subsidy claims received from State Government are processed keeping in view the opening and closing balance of stock, procurement, allocation and distribution of food grains, FCI reconciliation, Utilization Certificate, Economic Cost of food grains etc., among others.  

The detail of admissible amount released to the State Government of Andhra Pradesh during the financial year 2012-13 to 2017-18 towards Provisional/Advance food subsidy for distribution of food grains under National Food Security Act and other welfare schemes is annexed.  

As per prevailing rules, remaining amount of food subsidy, if any, is released after finalization of cost sheet in consultation with State Government.  

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ANNEXURE REFERRED TO IN REPLY TO PART S (a) TO (d) OF THE UNSTARRED QUESTION NO.2464 FOR ANSWR ON 16.03.2022 IN THE LOK SABHA.

Subsidy released to State Government of Andhra Pradesh

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Financial year</th>
<th>Amount released (Rs. In Crore)</th>
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<tbody>
<tr>
<td>1.</td>
<td>2012-13</td>
<td>225.51</td>
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<tr>
<td>2.</td>
<td>2013-14</td>
<td>1554.83</td>
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<tr>
<td>3.</td>
<td>2014-15</td>
<td>2254.42</td>
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<td>4.</td>
<td>2015-16</td>
<td>1364.25</td>
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<td>5.</td>
<td>2016-17</td>
<td>3212.82</td>
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<tr>
<td>6.</td>
<td>2017-18</td>
<td>6060.17</td>
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